

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO. 127
TO BE ANSWERED ON MONDAY, 22nd JULY, 2024
31 Ashadha, 1946 (Saka)**

MULTI-NATIONAL COMPANIES IN INDIA

QUESTION

127. SHRI SHAFI PARAMBIL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the list of Multi-National Companies (MNCs) that discontinued their business operations in India during the period between 2014-2024;**
- (b) the list of new Multi-National Companies (MNCs) that started their business operations during the period between 2014-2024;**
- (c) the reasons behind the quitting of MNCs from their business activities in India;**
- (d) Whether the government has initiated any strategy to encourage MNCs to continue their operations in India; and**
- (e) If so, the details thereof and if not, the reasons therefor?**

ANSWER

**Minister of State in the Ministry of Corporate Affairs; Minister of State
in the Ministry of Road Transport and Highways**

(Shri Harsh Malhotra)

(a) to (e) : The term 'Multi-National Companies' (MNCs) does not fall under the purview of Companies Act, 2013. Therefore, such data is not maintained by the Ministry.
